

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &  
IA NO. 380 OF 2016**

**Dated: 9<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**Gujarat Gas Ltd. .... Appellant(s)  
Vs.  
Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava  
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Iti Agarwal  
Ms. Rimali Batra for R-1  
Mr. Sumit Kishore for R-2

**ORDER**

Learned counsel for the Appellant states that she will be filing rejoinder today in the Registry. She may file the same after serving copy on the other side.

List the matter on **16.12.2016.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt